

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs**  
**(Legislation Section) Civil Secretariat**  
**Jammu/ Srinagar**

**Notification**  
**Srinagar, the 7<sup>th</sup> October, 2024**

S.O 496.— In exercise of the powers conferred under sub-section (2) of section 6 of the Legal Services Authorities Act, 1987 (Central Act) read with rule 3 of the Jammu and Kashmir Legal Services Authority Rules, 2020 and in supersession of Notification S.O 617 of 2022 dated 21<sup>st</sup> November, 2022, the Lieutenant Governor, in consultation with the Hon'ble Chief Justice of the High Court of Jammu and Kashmir and Ladakh, hereby nominate Hon'ble Mr. Justice Atul Sreedharan, Judge of the High Court of Jammu and Kashmir and Ladakh as Executive Chairman of the Jammu and Kashmir Legal Services Authority.

By Order of the Lieutenant Governor.

Sd/-  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Leg/146/2022-10

Dated: 07 -10-2024

Copy to the:

1. Financial Commissioner (Addl. Chief Secretary) \_\_\_\_\_ Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Principal Secretary/ Commissioner Secretary/ Secretary to Government \_\_\_\_\_ Department.
4. Accountant General, J&K, Jammu/ Srinagar.
5. Registrar General, High Court of Jammu and Kashmir and Ladakh. This is with reference to letter No. 43821/RS/GS dated 30-09-2024.
6. Principal Secretary to the Lord Chief Justice, High Court of Jammu and Kashmir and Ladakh.
7. Member Secretary, Jammu and Kashmir Legal Services Authority.
8. Director Information, J&K, Jammu.
9. Private Secretary to the Hon'ble Mr. Justice, Atul Sreedharan, the senior most puisne Judge, High Court of Jammu and Kashmir and Ladakh.

*A. Sethi*

*amb*  
*07.10.24*

10. Private Secretary to the Chief Secretary for information to the Chief Secretary, J&K.
11. Private Secretary to the Learned Advocate General, J&K, for information to the Ld. Advocate General.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. General Manager, Government Press, Jammu for publication in an extraordinary issue of Government Gazette. 50 copies of the Notification may kindly be furnished to this Department **today positively.**
14. I/C Website, Department of Law, Justice and Parliamentary Affairs.
15. SRO Section, Law Department.
16. Concerned file.

*Ashish Gupta*  
07.10.24

(Ashish Gupta)  
Special Secretary to the Government  
Department of Law, Justice and  
Parliamentary Affairs

*Amr*  
07.10.24